

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

CP No. 142/2018
IN
OA No. 2679/2016

New Delhi, this the 04th day of January, 2019

**Hon'ble Ms. Nita Chowdhury Member (A)
Hon'ble Mr. S N Terdal Member (J)**

Ms. Pratima, aged -25 years,
D/o Shri Vijay Singh
Permanent R/o H.No. 271, Sector-4,
Rewari,
Haryana

-Applicant

(By advocate : Mr. Yogesh Sharma)

Versus

1. Sh. Ashim Khurana,
Chairman
Staff Selection Commission,
CGO Complex,
Lodhi Road
New Delhi
 2. Sh. Gajender Singh Thakur,
Regional Director,
(Northern Region)
Staff Selection Commission,
CGO Complex,
Lodhi Road,
New Delhi
- Respondents

(By advocate: Mr. Piyush Gaur)

O R D E R (O R A L)

Hon'ble Ms. Nita Chowdhury Member (A)

When the matter is taken up, counsel for the respondents
informs that the respondents have sent the dossier of the applicant to

the User Department and prays that they may be discharged from this contempt, as they have completed their responsibility.

2. In view of the substantial compliance of the order of this Tribunal, the CP is closed. Notices are discharged.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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